

(d) The Government to minimize the impact of air pollution from the particulate matter has taken following actions:

- Notification of National Ambient Air Quality Standards 2009, envisaging 12 pollutants;
- Formulation of regulations/statutes to address the rising levels of air pollution in the country;
- Setting up of monitoring network for assessment of ambient air quality;
- Execution of source apportionment studies in select cities and formulation of action plans for air quality in cities;
- Implementation of Bharat Stage IV norms in the 63 selected cities and Bharat Stage III norms in rest of the country;
- Introduction of cleaner/alternate fuel like CNG, LPG etc. and promotion of public transport network including Metro.
- Creation of infrastructure for industrial pollution control incorporating cleaner production processes, setting up of common pollution control facilities.

#### **Accountability of official agencies for water pollution**

361. KUMARI SELJA :

SHRI DARSHAN SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether despite a number of prevailing Acts intended to protect Indias waterways, the Central Pollution Control Board (CPCB) and State Pollution Control Boards have not ensured their effective implementation and if so, the reasons therefor;

(b) whether a more ecological sound approach towards environmental protection of flows of rivers is necessary;

(c) if so, details thereof and the steps taken by Government in this regard; and

(d) whether accountability norms for official agencies are necessary for the restoration of many rivers that are dying due to pollution and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) to (d) The rivers are

not used as waterways for transportation purposes. However, Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) are implementing the Water (Prevention and Control of Pollution) Act, 1974 which also covers restoration of water quality of the rivers. The approaches adopted for river cleaning program are based on interception, diversion and treatment of sewage. Recently basin-wise approach for river cleaning has been adopted. This *inter-alia* includes adopting *in-situ* sewage treatment systems and devising new standards for sewage treatment plants. Simultaneously, new water quality criteria for bathing water has also been conceived. CPCB has issued directions for implementation of specific action plans with respect to sugar, textile, distilleries, pulp and paper and tanneries in Ganga basin. Besides, water polluting industries have been directed to install twenty four hours online effluent monitoring devices to improve monitoring mechanism. These industries are not allowed to discharge effluent into the river Ganga. The SPCBs have been asked to prepare restoration plans for the identified polluted river stretches. CPCB has also directed SPCBs to pursue with the municipal bodies for setting up of sewage treatment plants to prevent pollution of rivers due to disposal of untreated sewage into the rivers.

#### **Funds allocation for 'Tiger Protection Force'**

362. SHRI V.P. SINGH BADNORE : Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state: (a) the amount of fund that has been allocated for 'Tiger Protection Force' by the National Tiger Conservation Authority (NTCA), the details thereof; and

(b) the number of project tigers that have the Tiger Protection Force, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) Under the ongoing Centrally Sponsored Scheme of Project Tiger, fund allocation is done for the Special Tiger Protection Force, with 100% central assistance, based on the Annual Plan of Operation (APO) submitted by the concerned tiger reserves. The details are given in Statement (See below).

(b) The Special Tiger Protection Force (STPF) has been raised, armed and deployed in 4 tiger reserves namely, Bandipur Tiger Reserve (Karnataka), Pench Tiger Reserve (Mahashtra), Tadoba-Andhari Tiger Reserve (Maharashtra) and Similipal Tiger Reserve (Odisha).